

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3150
ANSWERED ON:29.11.2010
INDIA ISRAEL FTA
Reddy Shri Komatireddy Raj Gopal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether India and Israel are pursuing regulations for signing FTA;
- (b) if so, the details thereof; and
- (c) the benefit likely to be accrued to the country with the signing of the said FTA?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (c): Yes, Madam. The first round of negotiations(on trade in goods, services and investment) were held with Israeli team on 26.05.2010 in New Delhi. The next round of negotiations are slated for February 2011 in Jerusalem (Israel). The Free Trade Agreement is aimed at giving a boost to trade in goods, services and investment with Israel.